

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

STARRED QUESTION NO:61  
ANSWERED ON:27.11.2014  
SAFETY AND SECURITY OF RAILWAY PASSENGERS  
Sampath Shri Anirudhan;Sethi Shri Arjun Charan

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of incidents involving robbery, theft, murder, harassment of children and women reported in running trains during the last three years and the current year, year-wise;
- (b) whether the Railways have put any comprehensive mechanism to ensure safety and security of passengers particularly women passengers in the trains;
- (c) if so, the details thereof along with the responsibilities assigned to the State Authorities and the Railways; and
- (d) the other steps taken/proposed to be taken by the Railways to improve safety and security of passengers and also prevent recurrence of such incidents in future?

**Answer**

MINISTER OF RAILWAYS (SHRI SURESH PRABHAKAR PRABHU)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 61 BY DR. A. SAMPATH AND SHRI ARJUN CHARAN SETHI TO BE ANSWERED IN LOK SABHA ON 27.11.2014 REGARDING SAFETY AND SECURITY OF RAILWAY PASSENGERS

(a): The number of cases of robbery, theft, murder, harassment of children and women reported in trains over Indian Railway during the years 2011, 2012, 2013 and 2014 (Upto October) is as under:

YEAR Robbery Theft Murder Harassment of women  
and children

2011	225	9230	27	106
2012	448	8225	29	165
2013	532	9191	32	242
2014	276	7741	17	245

(Upto Oct)

(b) & (c): At present a three tier security mechanism of Government Railway Police (GRP), Railway Protection Force (RPF) and District Police is in place over Indian Railways in which prevention and detection of crime, including crime against women passengers and children, in Railway premises and running trains are the responsibility of States through their GRPs. Accordingly, the cases of crime on Railways are reported, registered and investigated by the GRP. RPF supplements the efforts of GRP by deploying its staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

Concerned District Police are responsible for security of tracks, bridges and tunnels.

(d): The other steps taken/proposed to be taken by the Railways to improve safety and security of passengers and also to prevent recurrence of such incidents in future are as under:-

1. All the ladies special trains running in Metropolitan cities are being escorted by lady RPF constables.
2. The ladies compartments in local trains are being escorted by RPF and GRP during peak / non-peak hours. Staff deployment is made during late night and early morning local trains to ensure proper security to the lady passengers.
3. On vulnerable and identified routes/ sections, 1300 trains (on an average) are escorted by Railway Protection Force daily, in addition to 2200 trains escorted by Government Railway Police of different States daily.

4. Out of actual deployed strength 55820 RPF personnel there are 1444 lady personnel in service out of which 759 are deployed for escorting of trains.
5. In addition, 08 Mahila Vahinis consisting of 1056 lady personnel have been sanctioned.
6. Creation of 4192 lady personnel have been announced in Railway Budget 2014-15. The proposal is at present under consideration of Ministry of Finance.
7. An Integrated Security System consisting of electronic surveillance of vulnerable stations through Close Circuit Television Camera Network, access control, Anti-sabotage checks has been finalized to strengthen surveillance mechanism over 202 sensitive Railway stations.
8. An All India Security Helpline '1800-111-322' has been operational at Railway Board to enable passengers to seek security related assistance round the clock.
9. To create a more effective security mechanism over Indian Railways, a proposal for amendment in the RPF Act has been moved by the Ministry of Railways with the approval of the Ministries of Law and Justice and Home Affairs. This will empower the RPF to deal with serious crimes in passenger areas.
10. RPF holds regular coordination meetings with State Police at all levels to ensure proper registration and investigation of crime by Government Railway Police (GRP).